

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. †2384
ANSWERED ON 03RD DECEMBER, 2019

FOOD PROCESSING PLANTS

†2384. SHRI JAI PRAKASH:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is considering any proposal in regard to food processing plants to be set up in Hardoi district of Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a) to (c): The Ministry of Food Processing Industries (MoFPI) does not set up any food processing industries/projects/units/plants on its own. It provides financial assistance as capital subsidy in the form of grants-in-aid to individuals, farmers, entrepreneurs, organizations such as Central and State PSUs/Joint Ventures/Farmer Producer Organizations (FPOs)/NGOs/Cooperatives/SHGs/ Public and Private Companies etc. under the Central Sector Umbrella Scheme Pradhan Mantri Kisan Sampada Yojana (PMKSY) to set up food processing industries/projects/units/plants in the country including in the State of Uttar Pradesh. The scheme components of PMKSY are- (i) Mega Food Parks, (ii) Integrated Cold Chain and Value Addition Infrastructure, (iii) Infrastructure for Agro-processing Clusters, (iv) Creation of Backward and Forward Linkages (v) Creation / Expansion of Food Processing & Preservation Capacities, (vi) Food Safety and Quality Assurance Infrastructure and (vii) Human Resources and Institutions. These schemes are demand driven. Financial assistance to the eligible applicants is provided against the Expression of Interests (EoI) issued by the MoFPI from time to time. Under the scheme of Creation / Expansion of Food Processing & Preservation Capacities one project has been sanctioned in Hardoi district of Uttar Pradesh with grants-in-aid of Rs.1.62 crore.
